Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)
(₹ Million)

| Item | TELANGANA |  |  |  | TRIPURA |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | $2013-14$ <br> (Accounts) | 2014-15 <br> (Budget <br> Estimates) | 2014-15 <br> (Revised <br> Estimates) | 2015-16 <br> (Budget <br> Estimates) | 2013-14 <br> (Accounts) | 2014-15 <br> (Budget <br> Estimates) | 2014-15 <br> (Revised <br> Estimates) | 2015-16 <br> (Budget <br> Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| TOTAL CAPITAL RECEIPTS (I to XII) | - | 473,200.6 | 473,200.6 | 549,119.9 | 519,553.4 | 555,113.6 | 358,556.3 | 491,887.2 |
| TOTAL CAPITAL RECEIPTS | - | 198,731.5 | 198,731.5 | 209,245.6 | 12,479.0 | 12,709.3 | 12,666.9 | 17,525.5 |
| (Includes Public Accounts on a net basis)* |  |  |  |  |  |  |  |  |
| I. Internal Debt (1 to 8) | - | 138,800.0 | 138,800.0 | 188,300.0 | 7,832.5 | 9,000.0 | 8,850.0 | 11,800.0 |
| 1. Market Loans | - | 127,000.0 | 127,000.0 | 167,000.0 | 5,500.3 | 6,500.0 | 6,250.0 | 9,100.0 |
| 2. Loans from LIC | - | - | - | - | - | - | - | - |
| 3. Loans from SBI and other Banks | - | - | - | - | - | - | - | - |
| 4. Loans from National Bank for |  |  |  |  |  |  |  |  |
| Agriculture and Rural Development <br> 5. Loans from National Co-operative | - | 5,500.0 | 5,500.0 | 15,000.0 | 1,500.0 | 2,000.0 | 2,100.0 | 2,100.0 |
| 5. Levelopment Corporation | - | - | - | - | 88.2 | - | - | - |
| 6. WMA from RBI | - | 6,300.0 | 6,300.0 | 6,300.0 | - | - | - | - |
| 7. Special Securities issued to NSSF | - | - | - | - | 744.1 | 500.0 | 500.0 | 600.0 |
| 8. Others@ | - | - | - | - | - | - | - | - |
| of which: Land Compensation and other Bonds | - | 18,332- | 18,332.0- | 8,000- | - | -- | - | - |
| II. Loans and Advances from the Centre (1 to 6) | - | 18,332.0 | 18,332.0 | 8,000.0 | 37.3 | 30.0 | 30.0 | 30.0 |
| 1. State Plan Schemes of which: Advance release of Plan | - | 18,332.0 | 18,332.0 | 8,000.0 | 37.3 | 30.0 | 30.0 | 30.0 |
| Assistance for Natural Calamities | - | - | - | - | - | - | - | - |
| 2. Central Plan Schemes | - | - | - | - | - | - | - | - |
| 3. Centrally Sponsored Schemes | - | - | - | - | - | - | - | - |
| 4. Non-Plan ( $i+i i)$ | - | - | - | - | - | - | - | - |
| (i) Relief for Natural Calamities | - | - | - | - | - | - | - | - |
| (ii) Others | - | - | - | - | - | - | - | - |
| 5. Ways and Means Advances from Centre | - | - | - | - | - | - | - | - |
| 6. Loans for Special Schemes | - | - | - | - | - | - | - | - |
| III. Recovery of Loans and Advances (1 to 12) | - | 745.6 | 745.6 | 8,745.6 | 9.6 | 20.0 | 20.0 | 20.0 |
| 1. Housing | - | 5.2 | 5.2 | 5.2 | 0.9 | - | - | - |
| 2. Urban Development | - | 0.3 | 0.3 | 8,000.3 | - | - | - | - |
| 3. Crop Husbandry | - | 9.8 | 9.8 | 9.8 | - | - | - | - |
| 4. Food Storage and Warehousing | - | - | - | - | - | - | - | - |
| 5. Co-operation | - | 8.7 | 8.7 | 8.7 | 0.2 | - | - | - |
| 6. Minor Irrigation | - | - | - | - | - | - | - | - |
| 7. Power Projects | - | 175.5 | 175.5 | 175.5 | - | - | - | - |
| 8. Village and Small Industries | - | 24.8 | 24.8 | 24.8 | - | - | - | - |
| 9. Industries and Minerals | - | 25.0 | 25.0 | 25.0 | - | - | - | - |
| 10. Road Transport | - | - | - | - | - | - | - | - |
| 11.Government Servants, etc.+ | - | 363.7 | 363.7 | 363.7 | 8.5 | 20.0 | 20.0 | 20.0 |
| 12.Others** | - | 132.6 | 132.6 | 132.6 |  | - | - | - |
| IV. Inter-State Settlement | - | - | - | - | - | - | - | - |
| V. Contingency Fund | - | - | - | - | - | - | - | - |
| VI. State Provident Funds, etc. $(1+2)$ | - | 16,981.6 | 16,981.6 | 20,000.0 | 8,129.5 | 13,275.0 | 8,929.0 | 12,681.0 |
| 1. State Provident Funds | - | 13,233.2 | 13,233.2 | 16,698.0 | 7,966.2 | 13,050.0 | 8,760.0 | 12,510.0 |
| 2. Others | - | 3,748.4 | 3,748.4 | 3,302.0 | 163.3 | 225.0 | 169.0 | 171.0 |
| VII. Reserve Funds (1 to 4) | - | 21,268.8 | 21,268.8 | 19,294.7 | 721.5 | 955.5 | 231.9 | 203.0 |
| 1. Depreciation/Renewal Reserve Funds | - | 6,622.8 | 6,622.8 | 7,285.1 |  | - | - | - |
| 2. Sinking Funds | - | 6,782.5 | 6,782.5 | 7,460.7 | 500.0 | 500.0 | - | - |
| 3. Famine Relief Fund | - | - | - | - | - | - | - | - |
| 4. Others | - | 7,863.5 | 7,863.5 | 4,548.8 | 221.5 | 455.5 | 231.9 | 203.0 |
| VIII. Deposits and Advances (1 to 4) | - | 277,072.6 | 277,072.6 | 304,779.6 | 2,943.7 | 7,130.6 | 2,561.1 | 2,772.7 |
| 1. Civil Deposits | - | 158,309.9 | 158,309.9 | 174,140.9 | 2,698.4 | 2,050.0 | 2,300.0 | 2,500.0 |
| 2. Deposits of Local Funds | - | 61,133.1 | 61,133.1 | 67,246.2 | - | 5,000.0 | - | - |
| 3. Civil Advances | - | 705.6 | 705.6 | 776.1 | 244.3 | 79.0 | 260.0 | 271.5 |
| 4. Others | - | 56,924.0 | 56,924.0 | 62,616.4 | 1.0 | 1.6 | 1.1 | 1.2 |
| IX. Suspense and Miscellaneous (1 to 4) | - | - | - | - | 486,163.4 | 513,762.5 | 325,386.8 | 451,130.5 |
| 1. Suspense | - | - | - | - | 800.6 | 1,290.0 | 820.0 | 870.0 |
| 2. Cash Balance Investment Accounts | - | - | - | - | 485,105.9 | 512,220.7 | 324,305.6 | 450,000.0 |
| 3. Deposits with RBI | - | - | - | - |  | - | - | - |
| 4. Others | - | - | - | - | 256.9 | 251.8 | 261.2 | 260.5 |
| X. Appropriation to Contingency Fund | - | - | - | - | - | - | - | - |
| XI. Miscellaneous Capital Receipts | - | - | - | - | - | - | - | - |
| of which: Disinvestment | - | - | - | - | - | - - | - | - |
| XII. Remittances | - | - | - | - | 13,715.8 | 10,940.0 | 12,547.5 | 13,250.0 |

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)
(₹ Million)

| Item | UTTRAKHAND |  |  |  | UTTAR PRADESH |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | 2013-14 <br> (Accounts) | 2014-15 <br> (Budget <br> Estimates) | 2014-15 <br> (Revised <br> Estimates) | 2015-16 <br> (Budget <br> Estimates) | 2013-14 <br> (Accounts) |  |  |  |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| TOTAL CAPITAL RECEIPTS (I to XII) | 525,135.8 | 216,137.7 | 207,098.8 | 233,277.2 | 9,531,381.7 | 3,785,186.3 | 4,248,648.6 | 4,641,161.6 |
| TOTAL CAPITAL RECEIPTS <br> (Includes Public Accounts on a net basis)* | 46,905.8 | 49,507.0 | 46,007.0 | 59,323.9 | 213,552.5 | 327,238.9 | 425,682.3 | 474,732.3 |
| I. Internal Debt (1 to 8) | 40,035.2 | 52,550.0 | 52,550.0 | 64,050.0 | 145,105.5 | 431,629.4 | 336,635.4 | 459,796.2 |
| 1. Market Loans | 25,000.0 | 30,000.0 | 30,000.0 | 39,000.0 | 80,000.0 | 209,878.1 | 209,878.1 | 233,984.4 |
| 2. Loans from LIC | - | - | - | - | - | - | - | - |
| 3. Loans from SBI and other Banks | - | - | - | - | - | - | - | - |
| 4. Loans from National Bank for Agriculture and Rural Development | 5,450.0 | 6,500.0 | 6,500.0 | 8,000.0 | 13,425.9 | 20,000.0 | 15,000.0 | 20,000.0 |
| 5. Loans from National Co-operative | 5,450.0 |  |  |  | 13,425.9 |  |  |  |
| Development Corporation | 25.3 | 50.0 | 50.0 | 50.0 | 287.5 | 50.0 | 56.0 | 110.5 |
| 6. WMA from RBI | 1,653.1 | 8,000.0 | 8,000.0 | 8,000.0 | 80.7 | 100,000.0 | 10,000.0 | 100,000.0 |
| 7. Special Securities issued to NSSF | 7,906.8 | 8,000.0 | 8,000.0 | 9,000.0 | 50,086.4 | 46,000.0 | 46,000.0 | 50,000.0 |
| 8. Others @ of which: Land Compensation and other Bonds | - | - | - | - | 1,225.0 | 55,701.3 | 55,701.3 | 55,701.3 |
| II. Loans and Advances from the Centre (1 to 6) | 349.6 | 500.0 | 500.0 | 900.0 | 3,899.0 | 5,000.0 | 5,000.0 | 6,000.0 |
| 1. State Plan Schemes of which: Advance release of Plan | 349.6 | 500.0 | 500.0 | 900.0 | 3,899.0 | 4,996.0 | 5,000.0 | 6,000.0 |
| Assistance for Natural Calamities | - | - | - | - | - | - | - | - |
| 2. Central Plan Schemes | - | - | - | - | - | - | - | - |
| 3. Centrally Sponsored Schemes | - | - | - | - | - | - | - | - |
| 4. Non-Plan ( $i+i i)$ | - | - | - | - | - | 4.0 | - |  |
| (i) Relief for Natural Calamities | - | - | - | - | - | - | - | - |
| (ii) Others | - | - | - | - | - | 4.0 | - | - |
| 5. Ways and Means Advances from Centre | - | - | - | - | - | - | - | - |
| 6. Loans for Special Schemes | - | - | - | - | 8,895 | - | - | - |
| III. Recovery of Loans and Advances (1 to 12) | 552.3 | 457.0 | 457.0 | 373.9 | 5,895.7 | 4,909.6 | 5,406.8 | 2,634.0 |
| 1. Housing | - | - | - | - | - | 200.0 | 200.0 |  |
| 2. Urban Development | - | - | - | - | 9.3 | 40.0 | 40.0 | - |
| 3. Crop Husbandry | 15.0 | 100.0 | 100.0 | 10.0 | 1.5 | 1.5 | 1.5 | - |
| 4. Food Storage and Warehousing | - | - | - | - | 0.6 | 0.4 | 0.4 | - |
| 5. Co-operation | 28.5 | 12.1 | 12.1 | 17.0 | 125.6 | 50.0 | 50.0 | - |
| 6. Minor Irrigation | - | - | - | - | - | - | - | - |
| 7. Power Projects | 472.6 | 302.6 | 302.6 | 310.0 | 4,222.5 | 1,183.2 | 2,180.3 | - |
| 8. Village and Small Industries | 0.2 | - | - | 0.2 | 41.7 | 20.0 | 20.0 | - |
| 9. Industries and Minerals | - | - | - | - | 541.8 | 820.0 | 820.0 | 320.0 |
| 10. Road Transport | - | - | - | - | - | - | - | - |
| 11.Government Servants, etc.+ | 36.0 | 42.3 | 42.3 | 36.7 | 902.2 | 1,090.0 | 1,090.0 | 1,214.0 |
| 12.Others** | - | - | - | - | 50.6 | 1,504.5 | 1,004.5 | 1,100.0 |
| IV. Inter-State Settlement | - | - | - | - | - | - | - | - |
| V. Contingency Fund | 4,120.0 | 2,500.0 | 2,500.0 | 2,000.0 | 2,623.2 | 2,759.8 | 2,723.5 | 2,000.0 |
| VI. State Provident Funds, etc. (1+2) | 13,131.7 | 12,269.7 | 6,809.4 | 9,870.7 | 96,599.1 | 151,483.4 | 151,483.4 | 160,370.0 |
| 1. State Provident Funds | 12,825.1 | 12,038.4 | 6,599.1 | 9,627.8 | 94,872.6 | 146,213.4 | 146,213.4 | 155,100.0 |
| 2. Others | 306.6 | 231.3 | 210.3 | 242.9 | 1,726.6 | 5,270.0 | 5,270.0 | 5,270.0 |
| VII. Reserve Funds (1 to 4) | 4,683.1 | 1,785.2 | 1,933.9 | 2,343.4 | 129,753.6 | 129,887.6 | 119,007.6 | 125,830.3 |
| 1. Depreciation/Renewal Reserve Funds | - | - | - | - | 101.1 | - |  | - |
| 2. Sinking Funds | - | 1,542.2 | 1,602.0 | 2,088.2 | 83,642.5 | 76,989.4 | 65,989.4 | 75,682.5 |
| 3. Famine Relief Fund | - | - | - | - | - | - | - | - |
| 4. Others | 4,683.1 | 243.0 | 331.9 | 255.1 | 46,010.1 | 52,898.1 | 53,018.1 | 50,147.7 |
| VIII. Deposits and Advances (1 to 4) | 30,868.4 | 28,847.1 | 23,735.9 | 30,289.4 | 177,773.3 | 169,339.5 | 164,304.5 | 157,717.5 |
| 1. Civil Deposits | 18,957.9 | 20,433.2 | 18,567.1 | 21,454.8 | 124,371.0 | 118,359.5 | 116,824.5 | 118,027.5 |
| 2. Deposits of Local Funds | 10,570.3 | 7,203.9 | 3,468.8 | 7,564.1 | 42,468.7 | 45,500.0 | 42,000.0 | 32,350.0 |
| 3. Civil Advances | 1,200.3 | 1,210.0 | 1,100.0 | 1,270.5 | 2,560.3 | - | - | - |
| 4. Others | 140.0 | - | 600.0 | - | 8,373.3 | 5,480.0 | 5,480.0 | 7,340.0 |
| IX. Suspense and Miscellaneous (1 to 4) | 381,424.5 | 88,660.6 | 90,600.5 | 92,453.2 | 8,734,531.2 | 2,855,577.0 | 3,429,487.6 | 3,692,213.7 |
| 1. Suspense | -3217.95 | 660.6 | 600.5 | 693.6 | 235858.5 | 9,125.0 | 9125.0 | 7595.5 |
| 2. Cash Balance Investment Accounts | 218,510.1 | - | - | - | 2,387,121.3 | 2,200,000.0 | 2,604,032.5 | 2,864,435.8 |
| 3. Deposits with RBI |  | 88,000- | 00,00- | - ${ }^{-}$ | 4,695,985.5 | - |  | - |
| 4. Others | 166,132.3 | 88,000.0 | 90,000.0 | 91,759.7 | 1,415,565.9 | 646,452.0 | 816,330.1 | 820,182.4 |
| X. Appropriation to Contingency Fund | - | - | - | - | - | - | - | - |
| XI. Miscellaneous Capital Receipts of which: Disinvestment | 1,804.0 | - | - | - | - | - | - | - |
| XII. Remittances | 48,166.9 | 28,568.1 | 28,012.1 | 30,996.5 | 235,201.1 | 34,600.0 | 34,600.0 | 34,600.0 |

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

|  |  |  |  | (₹ Million) |
| :---: | :---: | :---: | :---: | :---: |
| Item | WEST BENGAL |  |  |  |
|  | $\begin{array}{r} 2013-14 \\ \text { (Accounts) } \end{array}$ | 2014-15 <br> (Budget <br> Estimates) | 2014-15 <br> (Revised <br> Estimates) | 2015-16 <br> (Budget <br> Estimates) |
| 1 | 2 | 3 | 4 | 5 |
| TOTAL CAPITAL RECEIPTS (I to XII) TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)* | 3,481,374.5 | $2,896,452.8$ $330,652.9$ | 3,666,837.9 | $3,669,637.9$ $327,656.8$ |
| I. Internal Debt (1 to 8) | 465,447.3 | 565,824.3 | 581,365.1 | 596,759.8 |
| 1. Market Loans | 210,000.0 | 250,544.0 | 224,115.1 | 231,509.8 |
| 2. Loans from LIC | - | - | - | - |
| 3. Loans from SBI and other Banks | - | - | - | - |
| 4. Loans from National Bank for |  |  |  |  |
| Agriculture and Rural Development <br> 5. Loans from National Co-operative | - | 30.0 | - | - |
| Development Corporation | 199.4 | 250.0 | 250.0 | 250.0 |
| 6. WMA from RBI | 200,176.0 | 270,000.0 | 300,000.0 | 300,000.0 |
| 7. Special Securities issued to NSSF | 43,072.0 | 30,000.0 | 45,000.0 | 50,000.0 |
| 8. Others@ | 12,000.0 | 15,000.3 | 12,000.0 | 15,000.0 |
| of which: Land Compensation and other Bonds | - | 0.3 | - | - |
| II. Loans and Advances from the Centre (1 to 6) | 7,290.2 | 19,874.6 | 15,000.0 | 1,500.0 |
| 1. State Plan Schemes | 7,290.2 | 19,874.6 | 15,000.0 | 1,500.0 |
| of which: Advance release of Plan Assistance for Natural Calamities | - | - | - | - |
| 2. Central Plan Schemes | - | - | - | - |
| 3. Centrally Sponsored Schemes | - | - | - | - |
| 4. Non-Plan (i + ii) | - | - | - | - |
| (i) Relief for Natural Calamities | - | - | - | - |
| (ii) Others | - | - | - | - |
| 5. Ways and Means Advances from Centre | - | - | - | - |
| 6. Loans for Special Schemes | - - | - | - | - |
| III. Recovery of Loans and Advances (1 to 12) | 11,578.3 | 3,085.1 | 3,785.7 | 3,974.9 |
| 1. Housing | 0.6 | 1.5 | 0.6 | 0.7 |
| 2. Urban Development | - | - | - | - |
| 3. Crop Husbandry | - | - | - | - |
| 4. Food Storage and Warehousing | - | - | - | - - |
| 5. Co-operation | 674.2 | 12.9 | 707.9 | 735.0 |
| 6. Minor Irrigation | - | - | - | - |
| 7. Power Projects | 10,674.8 | 2,844.8 | 2,838.6 | 2,987.0 |
| 8. Village and Small Industries | 11.6 | 28.7 | 12.2 | 12.8 |
| 9. Industries and Minerals | 35.2 | 26.3 | 35.4 | 38.8 |
| 10. Road Transport | - | 2.4 | - | - |
| 11. Government Servants, etc.+ | 111.5 | 162.7 | 117.0 | 122.9 |
| 12. Others** | 70.4 | 5.8 | 73.9 | 77.6 |
| IV. Inter-State Settlement | - | - | - | - |
| V. Contingency Fund | - ${ }^{-}$ | - ${ }^{-}$ | 16.2 | - |
| VI. State Provident Funds, etc. $(1+2)$ | 31,380.2 | 33,800.0 | 32,960.0 | 36,200.0 |
| 1. State Provident Funds | 31,199.6 | 33,600.0 | 32,760.0 | 36,000.0 |
| 2. Others | 180.6 | 200.0 | 200.0 | 200.0 |
| VII. Reserve Funds (1 to 4) | 22,807.1 | 27,192.6 | 24,498.2 | 31,345.5 |
| 1. Depreciation/Renewal Reserve Funds | -391.0 | ,000 | - | - - |
| 2. Sinking Funds | 5,391.0 | 3,000.0 | 3,000.0 | 4,000.0 |
| 3. Famine Relief Fund | - | - | - | - |
| 4. Others | 17,416.1 | 24,192.6 | 21,498.2 | 27,345.5 |
| VIII. Deposits and Advances (1 to 4) | 408,791.6 | 420,722.2 | 427,080.7 | 447,870.7 |
| 1. Civil Deposits | 71,003.5 | 56,715.5 | 74,359.2 | 78,662.6 |
| 2. Deposits of Local Funds | 98,019.8 | 86,200.0 | 97,023.4 | 103,576.0 |
| 3. Civil Advances | 1,340.6 | 1,258.6 | 1,358.5 | 1,056.3 |
| 4. Others | 238,427.6 | 276,548.1 | 254,339.6 | 264,575.8 |
| IX. Suspense and Miscellaneous (1 to 4) | 2,443,221.1 | 1,752,777.3 | 2,495,147.7 | 2,474,172.6 |
| 1. Suspense | -349.61 | 3,870.4 | 3,674.4 | 3,767.7 |
| 2. Cash Balance Investment Accounts | 342,805.2 | 213,040.0 | 355,980.0 | 307,041.1 |
| 3. Deposits with RBI | 1,491,800.1 | 973,370.0 | 1,495,000.0 | 1,505,000.0 |
| 4. Others | 608,965.4 | 562,496.9 | 640,493.3 | 658,363.9 |
| X. Appropriation to Contingency Fund | - | - | - | - |
| XI. Miscellaneous Capital Receipts | - | - | - | - |
| of which: Disinvestment | - | - | - | - |
| XII. Remittances | 90,858.6 | 73,176.7 | 86,984.3 | 77,814.4 |

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

| Item | ALL STATES |  |  |  |
| :---: | :---: | :---: | :---: | :---: |
|  | 2013-14 <br> (Accounts) | 2014-15 <br> (Budget <br> Estimates) | 2014-15 <br> (Revised <br> Estimates) | 2015-16 <br> (Budget <br> Estimates) |
| 1 | 2 | 3 | 4 | 5 |
| TOTAL CAPITAL RECEIPTS (I to XII) | 48,182,781.0 | 38,390,161.8 | 38,169,852.6 | 40,221,426.0 |
| TOTAL CAPITAL RECEIPTS | 3,188,599.9 | 3,786,938.2 | 4,056,369.3 | 4,383,340.1 |
| (Includes Public Accounts on a net basis)* |  |  |  |  |
| I. Internal Debt (1 to 8) | 2,897,952.6 | 4,068,054.1 | 4,172,102.3 | 4,623,219.3 |
| 1. Market Loans | 1,961,638.6 | 2,636,037.4 | 2,646,795.2 | 3,003,098.1 |
| 2. Loans from LIC | 2,658.9 | 3,530.0 | 100.0 | 100.0 |
| 3. Loans from SBI and other Banks | 43,000.0 | 73,500.0 | 36,500.0 | 65,000.0 |
|  |  |  |  |  |
| Agriculture and Rural Development | 146,849.4 | 197,810.9 | 190,167.1 | 232,384.5 |
| 5. Loans from National Co-operative |  |  |  |  |
| Development Corporation | 7,980.4 | 4,527.8 | 4,836.4 | 4,961.6 |
| 6. WMA from RBI | 414,086.9 | 791,195.1 | 853,421.0 | 932,752.9 |
| 7. Special Securities issued to NSSF | 247,102.6 | 207,108.1 | 236,228.7 | 219,586.9 |
| 8. Others@ | 74,635.8 | 154,344.8 | 204,054.0 | 165,335.2 |
| of which: Land Compensation and other Bonds | 2,023.1 | 59,915.4 | 54,915.1 | 47,000.1 |
| II. Loans and Advances from the Centre (1 to 6) | 108,704.4 | 231,774.7 | 222,379.1 | 255,405.1 |
| 1. State Plan Schemes of which: Advance release of Plan | 109,918.2 | 230,719.7 | 218,258.3 | 236,681.8 |
| Assistance for Natural Calamities | - | - | - | - |
| 2. Central Plan Schemes | -131.5 | 50.0 | 50.0 | - |
| 3. Centrally Sponsored Schemes | -1,439.2 | 55.2 | 39.2 | 37.2 |
| 4. Non-Plan ( $\mathrm{i}+\mathrm{ii}$ ) | 324.4 | 849.8 | 3,931.7 | 18,586.1 |
| (i) Relief for Natural Calamities | - | 60.0 | 60.0 | 60.0 |
| (ii) Others | 324.4 | 789.8 | 3,871.7 | 18,526.1 |
| 5. Ways and Means Advances from Centre | - | 100.0 | 100.0 | 100.0 |
| 6. Loans for Special Schemes | 32.4 | - - $^{-}$ | - - | 58, - |
| III. Recovery of Loans and Advances (1 to 12) | 68,955.1 | 61,229.7 | 70,419.6 | 58,482.3 |
| 1. Housing | 1,029.4 | 1,540.9 | 2,527.5 | 3,293.5 |
| 2. Urban Development | 1,783.1 | 2,261.3 | 1,745.2 | 11,553.9 |
| 3. Crop Husbandry | 3,052.1 | 880.2 | 689.7 | 316.2 |
| 4. Food Storage and Warehousing | 11,267.6 | 104.2 | 97.4 | 185.9 |
| 5. Co-operation | 4,771.5 | 2,791.2 | 5,176.4 | 4,485.6 |
| 6. Minor Irrigation | 46.0 | 1.1 | 1.1 | 1.1 |
| 7. Power Projects | 23,667.3 | 30,315.1 | 30,986.5 | 17,060.1 |
| 8. Village and Small Industries | 608.9 | 553.2 | 548.7 | 427.5 |
| 9. Industries and Minerals | 1,057.0 | 1,569.3 | 1,666.4 | 1,051.7 |
| 10. Road Transport | 576.8 | 2.4 | - | - |
| 11.Government Servants, etc.+ | 11,940.7 | 14,835.2 | 13,640.5 | 14,373.3 |
| 12.Others** | 9,154.6 | 6,375.6 | 13,340.1 | 5,733.5 |
| IV. Inter-State Settlement | 75.8 | 0.2 | 0.2 | 0.2 |
| V. Contingency Fund | 17,909.9 | 14,789.7 | 21,732.6 | 17,010.0 |
| VI. State Provident Funds, etc. (1+2) | 973,752.5 | 1,015,688.9 | 1,053,000.1 | 1,100,524.2 |
| 1. State Provident Funds | 662,154.8 | 736,053.5 | 736,044.0 | 775,819.7 |
| 2. Others | 311,597.7 | 279,635.4 | 316,956.1 | 324,704.5 |
| VII. Reserve Funds (1 to 4) | 443,927.3 | 465,757.3 | 458,515.3 | 462,596.3 |
| 1. Depreciation/Renewal Reserve Funds | 828.0 | 7,367.6 | 7,391.7 | 8,125.8 |
| 2. Sinking Funds | 151,866.8 | 161,515.9 | 143,106.4 | 161,674.1 |
| 3. Famine Relief Fund | 118.9 | 4.2 | 4.2 | 4.4 |
| 4. Others | 291,113.6 | 296,869.5 | 308,013.0 | 292,792.1 |
| VIII. Deposits and Advances (1 to 4) | 4,378,334.5 | 5,252,923.2 | 5,299,519.6 | 5,724,796.5 |
| 1. Civil Deposits | 1,781,663.9 | 1,652,883.4 | 1,768,228.0 | 1,786,007.7 |
| 2. Deposits of Local Funds | 1,616,172.1 | 2,289,827.1 | 2,291,744.8 | 2,328,182.4 |
| 3. Civil Advances | 71,756.2 | 58,582.7 | 64,406.2 | 70,006.8 |
| 4. Others | 908,742.3 | 1,251,630.0 | 1,175,140.7 | 1,540,599.7 |
| IX. Suspense and Miscellaneous (1 to 4) | 37,114,667.8 | 26,026,290.1 | 25,642,525.9 | 26,676,534.0 |
| 1. Suspense | 526,071.8 | 254,204.0 | 326,267.7 | 329,944.1 |
| 2. Cash Balance Investment Accounts | 23,569,648.5 | 17,942,863.2 | 16,840,346.3 | 17,525,535.2 |
| 3. Deposits with RBI | 6,883,645.4 | 2,557,856.9 | 2,490,228.6 | 2,515,138.6 |
| 4. Others | 6,135,302.0 | 5,271,366.0 | 5,985,683.4 | 6,305,916.0 |
| X. Appropriation to Contingency Fund | 13,500.0 | - | - | - |
| XI. Miscellaneous Capital Receipts | 3,604.4 | 13,340.6 | 31,684.4 | 1,315.2 |
| of which: Disinvestment | 201.9 | 2,340.3 | 6,703.6 | 205.0 |
| XII. Remittances | 2,161,396.8 | 1,240,313.3 | 1,197,973.4 | 1,301,542.9 |

## Appendix III : Capital Receipts of States and Union Territories with Legislature (Concld.)

(₹ Million)

| Item | NATIONAL CAPITAL TERRITORY OF DELHI |  |  |  | PUDUCHERRY |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | 2013-14 <br> (Accounts) | 2014-15 <br> (Budget <br> Estimates) | 2014-15 <br> (Revised <br> Estimates) | 2015-16 <br> (Budget <br> Estimates) | 2013-14 <br> (Accounts) | 2014-15 <br> (Budget <br> Estimates) | 2014-15 <br> (Revised <br> Estimates) | 2015-16 <br> (Budget <br> Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| TOTAL CAPITAL RECEIPTS (I to XII) | 49,658.1 | 6,997.1 | 18,190.0 | 14,191.3 | 67,454.7 | 177,835.3 | 181,482.6 | 199,459.8 |
| TOTAL CAPITAL RECEIPTS | 49,658.1 | 6,997.1 | 18,190.0 | 14,191.3 | 12,696.1 | 8,617.8 | 7,236.5 | 7,789.0 |
| (Includes Public Accounts on a net basis)* I. Internal Debt (1 to 8) |  |  | _ | - | 6,633.9 | 6,903.8 | 6,900.0 | 7,120.0 |
| I. 1. Market Loans | - | - | - | - | 5,000.0 | 4,703.8 | 4,700.0 | 4,500.0 |
| 2. Loans from LIC | - | - | - | - |  |  |  |  |
| 3. Loans from SBI and other Banks | - | - | - | - | - | - | - | - |
| 4. Loans from National Bank for |  |  |  |  |  |  |  |  |
| 5. Agriculture and Rural Development | - | - | - | - | 457.0 | 602.7 | 602.7 | 1,120.0 |
| 5. Loans from National Co-operative Development Corporation | - | - | - | - | - | - | - | - |
| 6. WMA from RBI | - | - | - | - | - | - | - |  |
| 7. Special Securities issued to NSSF | - | - | - | - | 1,170 | 1,507 ${ }^{-}$ | 1,507 | 1,500 ${ }^{-}$ |
| 8. Others@ |  | - | - | - | 1,176.9 | 1,597.3 | 1,597.3 | 1,500.0 |
| II. Loans and Advances from the Centre (1 to 6) | 41,628.9 | - | 12,000.0 | 10,381.3 | 869.7 | 780.0 | 780.0 | 1,160.0 |
| 1. State Plan Schemes |  | - |  |  | 50.1 | 60.0 | 60.0 | 40.0 |
| of which: Advance release of Plan Assistance for Natural Calamities | - | - | - | - | - | - | - | - |
| 2. Central Plan Schemes | - | - | - | - | 99.6 | - | - | 400.0 |
| 3. Centrally Sponsored Schemes | 41,028 ${ }^{-}$ | - | 12,000- | 10,381 | - | 720. | 720. | - |
| 4. Non-Plan ( $i+i i)$ | 41,628.9 | - | 12,000.0 | 10,381.3 | 720.0 | 720.0 | 720.0 | 720.0 |
| (i) Relief for Natural Calamities |  | - |  |  |  |  |  |  |
| (ii) Others | 41,628.9 | - | 12,000.0 | 10,381.3 | 720.0 | 720.0 | 720.0 | 720.0 |
| 5. Ways and Means Advances from Centre |  | - |  |  |  |  |  |  |
| 6. Loans for Special Schemes | $8,029.1$ | $6,997.1$ | 6190 | 3810 | 30.1 | 30. | 30 | 30 |
| III. Recovery of Loans and Advances (1 to 12) | 8,029.1 | 6,997.1 | 6,190.0 | 3,810.0 | 30.1 | 30.0 | 30.0 | 30.0 |
| 1. Housing |  |  |  |  | 30.1 | 30.0 | 30.0 | 30.0 |
| 2. Urban Development | - | - | - | - | - | - | - | - |
| 3. Crop Husbandry | - | - | - | - | - | - | - | - |
| 4. Food Storage and Warehousing | - | - | - | - | - | - | - | - |
| 5. Co-operation | - | - | - | - | - | - | - |  |
| 6. Minor Irrigation | - | - | - | - | - | - | - |  |
| 7. Power Projects | - | - | - | - | - | - | - |  |
| 9 9. Village and Small Industries | - | - | - | - | - | - | - |  |
| 10. Road Transport | - | - | - | - | _ | _ | - |  |
| 11.Government Servants, etc.+ | 18.6 | 22.3 | 20.6 | 22.1 | - | - | - |  |
| 12.Others** ${ }^{*}$ | 8,010.6 | 6,974.8 | 6,169.4 | 3,787.9 | - | - | - | - |
| IV. Inter-State Settlement | - | - | - | - | - | - | - | - |
| V. Contingency Fund | - | - | - | - | - | -747- | - | - |
| VI. State Provident Funds, etc. (1+2) | - | - | - | - | 2,672.1 | 2,747.0 | 2,799.0 | 3,078.9 |
| 1. State Provident Funds | - | - | - | - | 2,626.2 | 2,700.0 | 2,750.0 | 3,025.0 |
| 2. Others | - | - | - | - | 45.8 | 47.0 | 49.0 | 53.9 |
| VII. Reserve Funds (1 to 4) | - | - | - | - | 500.0 | 1,600.0 | 8.1 | 8.9 |
| 1. Depreciation/Renewal Reserve Funds | - | - | - | - |  |  | - | $\bigcirc$ |
| 2. Sinking Funds | - | - | - | - | 500.0 | 1,600.0 | 8.1 | 8.9 |
| 3. Famine Relief Fund | - | - | - | - | - | - | - | - |
| 4. Others | - | - | - | - | - $\square^{-}$ | -30 | 5- | 2769 |
| VIII. Deposits and Advances (1 to 4) | - | - | - | - | 2,698.1 | 2,390.0 | 2,518.0 | 2,769.8 |
| 1. Civil Deposits | - | - | - | - | 2,151.9 | 1,680.0 | 1,750.0 | 1,925.0 |
| 2. Deposits of Local Funds | - | - | - | - | 536.2 | 640.0 | 690.0 | 759.0 |
| 3. Civil Advances | - | - | - | - | 8.0 | 10.0 | 13.0 | 14.3 |
| 4. Others | - | - | - | - | 2.1 | 60.0 | 65.0 | 71.5 |
| IX. Suspense and Miscellaneous (1 to 4) | - | - | - | - | 50,856.4 | 160,384.5 | 165,397.5 | 181,937.3 |
| 1. Suspense | - | - | - | - | 3271.6 | 127.0 | 132.0 | 145.2 |
| 2. Cash Balance Investment Accounts | - | - | - | - |  | 160,000.0 | 165,000.0 | 181,500.0 |
| 3. Deposits with RBI | - | - | - | - | 47305.7 | 1.5 | 2.5 | 2.8 |
| x 4. Others | - | - | - | - | 279.1 | 256.0 | 263.0 | 289.3 |
| X. Appropriation to Contingency Fund | - | - | - | - | - | - | - | - |
| XI. Miscellaneous Capital Receipts | - | - | - | - | - | - | - | - |
| of which: Disinvestment | - | - | - | - |  | 3,000 ${ }^{-}$ | 3,050 ${ }^{-}$ | 3,355 ${ }^{-}$ |
| XII. Remittances | - | - | - | - | 3,194.4 | 3,000.0 | 3,050.0 | 3,355.0 |

- : Nil/Negligible/Not available.
: Sum of Items I to XII where Items IV to X, XII and I(3) are on a net basis while Items I(6) and IX(2 and 3 ) are excluded. Items I (6) and IX (2 and 3 ) have been taken as financing items for overall surplus/deficit.
@ : Include Land Compensation Bonds, loans from Khadi and Village Industries Commission, CWC, etc.
+ : Comprises recovery of loans and advances from Government Servants for housing, purchase of conveyance, festivals, marriages, etc.
**: Include recovery of loans and advances for Education, Art and Culture, Social Security and Welfare, Fisheries and Animal Husbandry, etc.
\$: State Provident Funds also includes other savings deposits.
Also see Notes to Appendices.
Note: Data pertaining to Jammu and Kashmir for 2013-14 are taken from Finance Accounts of the State published by CAG.
Source : Budget documents of state governments.

